

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30<sup>TH</sup> DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP NO.237 OF 2020

PETITIONER

SURESH KUMAR.A.P  
AGED 39 YEARS, SON OF P.D.PANKAJAKSHAN,  
ATTUPURATH HOUSE,  
UDAYAN UDAYAN PERUR PIYO THRIPPUNITHURA,  
UDAYAMPOPEROOR P.O, ERNAKULAM DISTRICT PIN-  
682307.

BY ADVS.SRI.C.S.MANU &  
SRI. S.K.PREMRAJ

RESPONDENTS

- 1 STATE OF KERALA,  
REPRESENTED BY THE SECRETARY TO  
GOVERNMENT, HOME DEPARTMENT ,  
GOVERNMENT  
SECRETARIAT, THIRUVANANTHAPURAM - 695011.
- 2 ADDITIONAL DISTRICT MAGISTRATE AND DEPUTY  
COLLECTOR (GENERAL) , COLLECTORATE,  
ERNAKULAM, KERALA PIN 682030

R1-2 BY SRI.T.S.SYAMPRESANTH, GOVT. PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30.04.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**BECHU KURIAN THOMAS, J**

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**WP(C) TMP NO.237 OF 2019**

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**DATED THIS THE 30<sup>th</sup> DAY OF APRIL, 2020**

**ORDER**

Post this matter on 05.05.2020.

**BECHU KURIAN THOMAS  
JUDGE**

Nsd

APPENDIX

PETITIONERS EXTS:

- EXHIBIT P-1 : TRUE COPIES OF THE PHOTOGRAPHS SHOWING THE PUPPIES OF THE PETITIONER IN HIS DOG FARM / PUPPY FARM AT THE PREMISES OF BUILDING NUMBER 456/13, UNDER THAZHAVA PANCHAYAT
- EXHIBIT P-2 : THE INVOICE BEARING NUMBER 3246 DATED 27 APRIL 2020 ISSUED BY COCHIN PETS CENTER, THRIPPUNITHURA TO THE PETITIONER FOR PURCHASING THE MEDICINES .
- EXHIBIT P-2 (A) : THE INVOICE BEARING NUMBER 588 DATED 27 APRIL 2020 ISSUED BY COCHIN PETS CENTER, THRIPPUNITHURA TO THE PETITIONER FOR PURCHASING DOG FOOD .
- EXHIBIT P-3: A TRUE COPY OF THE MEDICAL PRESCRIPTION FOR THE DOGS DATED 27 APRIL 2020 ISSUED BY THE CONSULTANT VETERINARY SURGEON, COCHIN PET CENTER THRIPPUNITHURA TO THE PETITIONER
- EXHIBIT P-4:. A TRUE COPY OF THE ACKNOWLEDGEMENT DATED 27 APRIL 2020 ISSUED BY THE 2<sup>ND</sup> RESPONDENT
- EXHIBIT P-5:. A TRUE COPY OF THE STATUS REPORT ISSUED BY THE SECOND RESPONDENT THROUGH EMAIL TO THE PETITIONER REJECTING HIS APPLICATION FOR EMERGENCY TRAVEL PASS
- EXHIBIT P-6: A TRUE COPY OF THE JUDGMENT DATED 6 APRIL 2020 IN WP(C )TEMP-28 OF 2020 PASSED BY THIS HONOURABLE COURT